

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

IA(I.B.C)/1181(CH)2023

IA(I.B.C)/418(CH)2023

In

CP(IB) No. 22/Chd/Pb/2020

(Admitted)

IN THE MATTER OF:

**Deepinder Singh Proprietor,
Singh Paper & Boards**

...Petitioner-Operational Creditor

Versus

Beckon Industries Limited

...Respondent Corporate Debtor

Under Section: 9, 33 (2), 19(2) IBC 2016

Order delivered on 14.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 08.07.2024.

Sd/-

Court Officer